

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.2977
TO BE ANSWERED ON 11TH MAY, 2016**

APPEAL IN TDSAT

2977. SHRI DINESH TRIVEDI:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of appeals made in Telecom Disputes Settlement and Appellate Tribunal (TDSAT) against Telecom Regulatory Authority of India (TRAI); and
- (b) the details of cases disposed off and those pending against them?

ANSWER

**THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) Details of appeals filed in Telecom Disputes Settlement and Appellate Tribunal (TDSAT) against Telecom Regulatory Authority of India (TRAI) are as under:-

| Year | 2001 | 2002 | 2003 | 2004 | 2005 | 2006 | 2007 | 2008 | 2009 | 2010 | 2011 | 2012 | 2013 | 2014 | 2015 | 2016 As on 03.05.16 | Total |
|-------|------|------|------|------|------|------|------|------|------|------|------|------|------|------|------|---------------------------|-------|
| Filed | 12 | 15 | 32 | 05 | 12 | 18 | 15 | 11 | 09 | 11 | 02 | 22 | 19 | 07 | 05 | 0 | 195 |

(b) Details of disposal and pendency of appeals filed against TRAI Orders at TDSAT are as under:-

| Year | 2001 | 2002 | 2003 | 2004 | 2005 | 2006 | 2007 | 2008 | 2009 | 2010 | 2011 | 2012 | 2013 | 2014 | 2015 | 2016 As on 03.05.16 | Total |
|--------------|------|------|------|------|------|------|------|------|------|------|------|------|------|------|------|---------------------------|-------|
| Filed | 12 | 15 | 32 | 05 | 12 | 18 | 15 | 11 | 09 | 11 | 02 | 22 | 19 | 07 | 05 | 0 | 195 |
| Disposed off | 12 | 15 | 32 | 05 | 12 | 18 | 15 | 11 | 09 | 11 | 02 | 22 | 19 | 06 | 0 | 0 | 189 |
| Pending | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 5 | 0 | 6 |
